

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**13. C.P.(IB)-3407(MB)/2019**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - Fuso Glass India Pvt Ltd**

**V/s**

**Sidmax Design Products India Pvt Ltd**

**APPEARANCES: -**

**FOR OPERATIONAL CREDITOR : Absent.**

**FOR CORPORATE DEBTOR : Absent.**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

The matter is taken up through Virtual Hearing (VC).

None present from either side. Matter has come up on board several occasions and was adjourned due to paucity of time. However, when the matter came up for hearing today, none appeared from either side. List the matter either for appearance or for dismissal on **31.03.2023**.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**